

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ SMT SABIHA GULAMHUSEN SHAIKH
Court 59 Adhoc Civil Judge
CIVIL CAUSE LIST DATED 22-09-2020

FOR TAKING STEPS

Sr. No.	Case Type	Case No.	Title	Name of Advocate
1	SUIT	104918/2010	Tata Capital Financial Services Limited Vs Bleach Chem	
2	SUIT	103996/2012	PARESH CHEMICAL CORPORATION Vs KITPLY INDUSTRIES LTD	ARVIND G SHAH AND KAVITA A SHAH SHRI ASHOK M SARAOGI

SUMMONS FOR JUDGEMENT HEARING

3	SUMMARY CIVIL SUIT	101277/2016	Mr. Trivikram M. Kothibhasker Vs 1.Mr. Jayesh Nandlal Gunchala 2.Mr. Raturaj Vijendra Singh 3.M/s. M.J. Fincap Advisories Pvt. Ltd.	E.R. Naik and D.D. Vaidya
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(Sub Matter: SUMMONS FOR JUDGT/0100290/2018)

4	SUMMONS FOR JUDGT	100290/2018	Mr. Trivikram M. Kothibhasker Vs 1.Mr. Jayesh Nandlal Gunchala 2.Mr. Raturaj Vijendra Singh 3.M/s. M.J. Fincap Advisories Pvt. Ltd.	E.R. Naik and D.D. Vaidya
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(Sub Matter: SUMMARY CIVI SUIT/0101277/2016)